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OA 233/96

Serial No. of Order	Date of Order	Order with Signature	
7	3-7-96	<p>Heard Shri Y. Subramaniyam, counsel for the applicant and Shri B.K. Behura, counsel for the Respondents. Shri Behura has at length taken me through his preliminary objections with regard to admissibility deficiencies noticed in the application. Shri Subramaniyam wants to withdraw this application. Permission is granted. The application is treated as withdrawn and dismissed.</p> <p style="text-align: right;">A copy of the order No-7 dt. 3.7.96 may be given to the counsel for both sides.</p> <p style="text-align: right;">Sathu 11/7</p> <p style="text-align: right;">Dhank 11.07.96 S. D.</p> <p style="text-align: right;">Received copy D. N. C. M. 13/7/96</p> <p style="text-align: right;">Received the copy D. N. C. M. 13/7/96 After the application</p> <p style="text-align: right;">K. Narasimhaiah MEMBER (ADMN.) 3/7/96</p>	